

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/615/2020

Date of Order: 24.03.2021

Present

:Hon'ble Ms. Bidisha Banerjee, Judicial Member

Sri Jayanta Chandra, son of Sri Chandidas Chandra, now residing at Jhalda Station Road, P.O. & P.S.- Jhalda, Dist- Purulia, Pin- 723202, worked as Senior Section Engineer (P.Way), posted at MURI in Ranchi Division, South Eastern Railway, Head Quarter at Garden Reach, Kolkata- 700043.

.....Applicant.

-versus-

1. The Union of India, through the General Manager, South Eastern Railway, 11, Garden Reach Road, Kolkata- 700 043.
2. Railway Board, service through its Chairman, Rail Bhawan, New Delhi-1.
3. Senior Divisional Engineer (CO), South Eastern Railway, Ranchi, Jharkhand, Pin- 834003.
4. Additional Divisional Railway Manager, South Eastern Railway, Ranchi, Jharkhand, Pin- 834003.
5. Additional Divisional Railway Manager (Infra), South Eastern Railway, Ranchi, Jharkhand, Pin- 834003.

...Respondents.



For the Applicant : Mr. T. Roy, Counsel

For the Respondents : Ms. S. Chowdhury, Proxy Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for both sides.

3. This OA has been filed to seek the following reliefs:

"8(i) Direct the Appellate Authority to dispose of the appeal preferred by the applicant on 28.03.2019 against the order No. E/1/CBI/J. Chandra/19 dated 15.03.2019 forthwith and sent a copy of the order to the applicant immediately thereafter.

(ii) Any other order or orders, direction or direction as this Hon'ble Tribunal may deem fit and proper."

3. Ld. Counsel for applicant submits that the OA was preferred as the appeal was pending.

4. However, meanwhile the Appellate Authority had passed an order on the appeal and communicate the applicant vide letter dated 12.02.2021 with the speaking order.

5. Therefore, the OA has become infructuous and accordingly disposed of.

No costs.

*(Bidisha Banerjee)
Member (J)*

pd

